

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-611(ND)/2017

IN THE MATTER OF:

SRS Finance Limited

Vs.

Goodluck Ornaments Pvt. Ltd.

SECTION

Under Section 7 IBC 2016

Coram:

Ms. Ina Malhotra,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

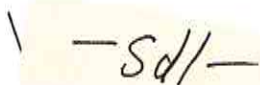
Order delivered on 19.09.2018

For the Petitioner/Applicant :

For the Respondent :

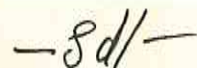
ORDER

Renotified to 22.10.2018.



(Dr. V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(Ms. INA MALHOTRA)  
MEMBER (JUDICIAL)